

DIVISION BENCH
COURT - II

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/36(KB)2022
IA(COMPANIES.ACT)/119(KB)2024,
IA(COMPANIES.ACT)/118(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

| | |
|------------------|---|
| IN THE MATTER OF | ASREC INDIA LIMITED VS BIHAR FIRE BRICKS AND POTTERIES LTD |
| UNDER SECTION | SEC 433(E)/433(F) OF CA 1956 |

Appearance (via video conferencing/physically)

Mr. Debabrata Ganguly, Adv.] For the IRP
Ms. Dabaleena Ganguly, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the IRP present.
2. **IA(COMPANIES.ACT)/119(KB)2024 and IA(COMPANIES.ACT)/118(KB)2024:**
 - a. Heard at length. **Reserved for Order(s).**
3. List this main CP for further consideration on **04.09.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.